

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2747
TO BE ANSWERED ON 10TH JULY, 2019**

NON-FUNCTIONAL MOBILE TOWERS

2747. SHRI S. VENKATESAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of non-functional BSNL mobile towers on account of nonpayment of dues to the land owners; and
- (b) the action taken by the Government in this regard?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) & (b) Bharat Sanchar Nigam Limited (BSNL) has informed that its 258 mobile towers are non functional on account of non payment of dues to the land owners. BSNL has also informed that building owners are being pursued and payment will be made in due course of time.
